NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/37/2017

NAME OF THE PETITIONER

: VIJAYAKUMAR K KHATRI

NAME OF THE RESPONDENT

: SAI FORGE PVT LTD & 2 OTHS.

UNDER SECTION

: 241/242

S.No. Name (in Capital)

Represented by

Signature

1. T. k. Bharkar

coursel for Respondents

Counsel for the Petitioner

ORDER

Counsel for both the parties are present. Counsel for the Respondent filed an interim counter in relation to the prayer made for grant of interim relief. Counsel for the Petitioner prayed for time to make submissions. At request, time is enlarged. Put up for arguments on 06.09.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)